

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 43/(MAH)/2008
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Shri Ashok H. Advani
V/s.
M/s. Dugal Development Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

Order

CP. No. 43/397-398/NCLT/MB/MAH/2008

None present.

Since both the parties not present, the Bench Officer is directed to send notices to the parties communicating next date of hearing for enabling them to appear without fail on the next date of hearing.

List this matter on 21st September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 8th August, 2016.